

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 205
IB-918/ND/2019

IN THE MATTER OF:

M/s. Pawan Security Services

...PETITIONER

Vs.

M/s. Star Facilities Management Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 28.01.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C.

:Mr. Aviragh Kr. Lalchopal, Mr.
Dhiraj Kumar, Advocates

For the Respondent/ Corporate-debtor

:Mr. Rakesh Kumar, Ms. Arti
Rathore, Mr. Rahul Singhal,
Advocates

ORDER

Heard the submissions made by the counsels for both the parties. A weeks' time has been granted in the matter. Matter will be taken for hearing on 11.02.2020.



(V.K. Subburaj)
Member (T)



(P.S.N. Prasad)
Member (J)